

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-163-2020****IN****WP-1118-2019**

Christopher Dias

.... Petitioner.

*Versus*

State of Goa &amp; ors.

.... Respondents.

Mr. Basilio Pacheco, Advocate for the Applicant.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Addl. Government Advocate for the Respondent nos.1, 2 and 5.

Mr. Kapil Kerkar, Advocate for the respondent no.4.

**Coram : M. S. SONAK, &****SMT. M. S. JAWALKAR, JJ.****Date : : 21<sup>st</sup> October, 2020**

P.C.:

Heard Mr. Basilio Pacheco, learned Advocate for the Applicant. Mr. D. Pangam, learned Advocate General appears alongwith Ms. Maria Correia, learned Addl. Government Advocate

for the respondent nos.1, 2 and 5 and Mr. Kapil Kerkar, learned Advocate for respondent no.4.

2. This writ petition is to be taken for final disposal in the week commencing from 07.12.2020.

3. In case the pleadings are not complete, the parties to complete the pleadings latest by 01.12.2020.

4. This application stands disposed of.

**SMT.M.S.JAWALKAR, J.**

**M. S. SONAK, J.**

MF/-